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Annexure 'A'

**Nomination List for  
Core Competance Conference for Knowledge, Skill and Perspective Development  
for  
ASJs (SFTCs)/ASJ (FTSC) (RC)/ASJ (SC-RC) (Full Strength)  
on  
27<sup>th</sup> April, 2024**

Sl. No.	Name of Officer	Present Posting	No.	Civil/ Police District	Place of Posting
1	Mr. Manish Yaduvanshi	ASJ (SC-RC)	1	West	THC
2	Ms. Sugandha Aggarwal	ASJ (SC-RC)		South	Saket
3	Ms. Surya Malik Grover	ASJ (Special Fast Track Court)		South-East	Saket
4	Mr. Rajinder Singh	ASJ (SC-RC)	2	West	THC
5	Mr. Vijay Kumar Jha	ASJ (SC-RC)	3	East	KKD
6	Mr. Anuj Agarwal	ASJ (Special Fast Track Court)	2	Central	THC
7	Ms. Neha	ASJ (Special Fast Track Court)		South	Saket
8	Mr. Gajender Singh Nagar	ASJ (SC-RC)	2	East	KKD
9	Mr. Sandeep Gupta	ASJ (SC-RC)	1	East	KKD
10	Mr. Viplav Dabass	ASJ (Special Fast Track Court)		North	Rohini
11	Ms. Aanchal	ASJ (Special Fast Track Court)	1	West	THC
12	Mr. Dheeraj Mittal	ASJ (SC-RC)		South-East	Saket
13	Mr. Pawan Kumar	ASJ (Special Fast Track Court)		New Delhi	PHC
14	Ms. Swati Katiyar	ASJ (Special Fast Track Court)		East	KKD
15	Mr. Jagmohan Singh	ASJ (Special Fast Track Court)		North-West	Rohini
16	Mr. Gagandeep Jindal	ASJ (STFC)		South-West	Dwarka
17	Ms. Priyanka Bhagat	ASJ (SC-RC)		Central	THC
18	Ms. Snigdha Sarvaria	ASJ (FTSC) (RC)		East	KKD
19	Ms. Deepika Singh	ASJ (FTSC) (RC)		Central	THC
20	Ms. Mahima Rai Singh	ASJ (FTSC) (RC)	1	West	THC
21	Ms. Kadambari Awasthi	ASJ (FTSC) (RC)	2	West	THC
22	Ms. Sadhika Jalan	ASJ (FTSC) (RC)		South-West	Dwarka

*Dr. Aditi Choudhary*  
D.H.J.S  
Director (Academics)/  
Chairperson (Officiating)



**DELHI JUDICIAL ACADEMY**  
(High Court of Delhi)  
Sector-14, Dwarka, New Delhi-110078  
011-20892191, 011-28036502 (O)  
011-28036687 (Fax)  
Email: dja@nic.in

No. DJA/Trg./JO-11/1798/2024/1244

15<sup>th</sup> February, 2024

To

1. The Ld. Principal District & Sessions Judge, Central, HQs, THC
2. The Ld. Principal District & Sessions Judge, East, KKD
3. The Ld. Principal District & Sessions Judge, South, Saket
4. The Ld. Principal District & Sessions Judge, North-West, Rohini
5. The Ld. Principal District & Sessions Judge, New Delhi, PHC
6. The Ld. Principal District & Sessions Judge, South-East, Saket
7. The Ld. Principal District & Sessions Judge, North, Rohini
8. The Ld. Principal District & Sessions Judge, West, THC
9. The Ld. Principal District & Sessions Judge, South-West, Dwarka

**Sub.: Core Competence Conference on Knowledge, Skill and Perspective Development for ASJs (SFTCs)/ASJ (FTSC) (RC)/ASJ (SC-RC) (Full Strength) on 27<sup>th</sup> April, 2024 (Saturday).**

Respected Sir/Madam,

As per the approved Training Calendar for the year 2024, the Delhi Judicial Academy shall be conducting the subject Conference on 27<sup>th</sup> April, 2024 (Saturday) at Delhi Judicial Academy.

The nomination list of Judicial Officers for the aforesaid programme is enclosed as Annexure 'A'.

It is requested that nominated Judicial Officers posted in your district may kindly be communicated about their nomination in the aforesaid programme through your good office.

In case an Officer requires exemption from attending the programme, he/she may move their application in advance through the concerned Ld. Principal District & Sessions Judge. If the exemption is required on urgent basis, an intimation to that effect may be sent to the Academy through e-mail, followed by a formal application duly forwarded by the concerned Ld. Principal District & Sessions Judge. **In case the nominated officer is transferred, the successor Judge shall stand nominated for the programme automatically.**

The nominated Judicial Officers may kindly be advised not to list any judicial work on 27<sup>th</sup> April, 2024 (Saturday), so that litigants and lawyers are not inconvenienced. In case some judicial work has already been listed, it may be preponed or adjourned accordingly, to the extent possible.

With regards,

Yours faithfully,  
*Aditi Choudhary*  
(Dr. Aditi Choudhary)

Encl.: As above

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HEADQUARTERS)**

TIS HAZARI COURT: DELHI

No. 12358-12367 /JOTP/Gaz./2024

Dated, Delhi the 23 FEB 2024

As directed copy of letter bearing no. DJA/Trg./JO-11/1798/2024/1244 dated 15.02.2024 received from the Ld. Director (Academics), Chairperson (Officiating), Delhi Judicial Academy, Dwarka, New Delhi, forwarded for information and necessary action to :-

1. The Concerned Judicial Officers of Central District, Tis Hazari Court, Delhi (as per list attached with the letter as Annexure 'A')
2. The PS to Ld. Principal District & Sessions Judge (HQs), Delhi.
3. The Branch In-charge, Facilitation Centre, Tis Hazari Court, Delhi.
4. The WEBSITE committee, English/Hindi, Tis Hazari Court, Delhi.
5. The LAYERS for uploading the same.
6. The Branch In-charge, Pool Car Section, Tis Hazari Courts, Delhi.

*Ravinder Bedi*  
(Ravinder Bedi)  
District Judge (Commercial Court)  
Officer In-charge Judicial Branch, Central  
**for Principal District & Sessions Judge(HQs)**  
Tis Hazari Court, Delhi.